

law against terrorists and bilateral and multilateral cooperation to combat global terrorism.

### **Visit of European Delegation to J & K**

810. **SHRI DATTA MEGHE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a delegation of European Parliament visited Jammu and Kashmir to study the situation in the State;

(b) if so, the details thereof;

(c) whether this delegation has submitted any report to Government;

(d) if so, the salient features thereof; and

(e) the reaction of Government thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL):** (a) and (b) Yes, Sir. A thirteen member European Union Parliamentary delegation visited Jammu & Kashmir from 23.6.2004 to 25.6.2004.

(c) No, Sir.

(d) and (e) Do not arise.

### **Persons killed by blue-line buses**

811. **SHRI AMAR SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of persons killed and injured by reckless driving of blue-line drivers in the capital since 1st January, 2004;

(b) what is the number of drivers who have been looked for violation of traffic rules so far; and

(c) what is the number of buses involved in those accidents whose permits have been cancelled during the current year?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY):** (a) 39 persons were killed and 111 persons injured in road accidents due to rash and negligent driving by the drivers of blue-line buses in the National Capital Territory of Delhi during the period from 1st January, 2004 to 30th June, 2004.

(b) 121 drivers were booked/prosecuted under the provisions of the Indian Penal Code and 74,542 drivers under the Motor Vehicles Act, 1988 during the aforesaid period.

(c) The permits of seven buses have been cancelled by the State Transport Authority of the Government of National Capital Territory of Delhi during the current year.

### **Shifting locations of Assam Rifles**

812. SHRI RISHANG KEISHING: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a new place known as "Maha Koikeng" at the foot hill on the West of Imphal has been developed for location of Assam rifles when it is shifted from Kaapla Fort;

(b) if so, the progress of the construction and development as on date; and

(c) by when construction will be completed and occupied?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) Yes, Sir.

(b) and (c) The construction work is at advanced stage and likely to be completed soon. The State Government is yet to provide basic facilities like roads, electricity and water supply at the new location to enable Assam Rifles to shift there.

### **Economic package for Uttaranchal to deal with natural calamities**

†813. SHRI HARISH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Uttaranchal has sought a economic package to save Varunavat Parvat from land sliding and to deal with the natural calamities;

(b) if so, the details thereof; and

(c) if so, the funds proposed to be provided to State Government under the above head?

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†Original notice of the question was received in Hindi.